

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DUXTON HILLS BUILDER PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Duxton Hills Builder Private Limited
2.	Date of incorporation of corporate debtor	November 23, 2005
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. of corporate debtor	U65100DL2005PTC142867
5.	Address of the registered office and principal office (if any) of corporate debtor	Chander Mal Complex, Plot No-9, Office No. 9, First Floor, Dharamvir Market, Badarpur, New Delhi - 110044
6.	Insolvency commencement date in respect of corporate debtor	August 02, 2023
7.	Estimated date of closure of insolvency resolution process	January 29, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vineet Gupta IBBI Regn. No.: IBBI/IPA-001/IP-P-01689/2019-2020/12680 AFA valid upto: October 20, 2023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: H-1555, Basement, Unit -1, Chittaranjan Park, Near Police Station, New Delhi - 110019 Email: ipvineet.rv@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: H-1555, Basement, Unit -1, Chittaranjan Park, Near Police Station, New Delhi - 110019 Email: ip.duxtonhills@gmail.com
11.	Last date for submission of claims	August 16, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms at: https://ibbi.gov.in/en/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench VI has ordered the commencement of a corporate insolvency resolution process of the Duxton Hills Builder Private Limited on August 02, 2023.

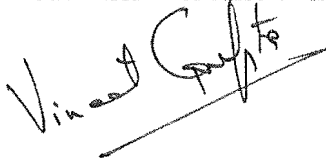
The creditors of M/s Duxton Hills Builder Private Limited, are hereby called upon to submit their claims with proof on or before August 16, 2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

Vineet Gupta



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Vineet Gupta

Interim Resolution Professional for Duxton Hills Builder Private Limited

IBBI Reg No. IBBI/PA-001/IP-P-01689/2019-2020/12680

Date: August 04, 2023

Place: New Delhi